

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 06.06.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP54/10	TP22/16	Hearing	397/398	Kirti D Shah and 5 others Vs Deluxe Roadlines Pvt Ltd and 3 others

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1	Uday Shankar Assts 9482848179	Adv for Petitioner	<i>Adhpende</i>
	M. R. Narayan 9448359935	Adv for Resf.	<i>Dr. Ashok</i>

Counsel for petitioner is present. Shri M.R. Narayan, Advocate for respondent is present. He reported that he undertakes to file vakalat for respondents and requested time to file vakalat.

Time is granted till 20.06.2017.


MEMBER (J)


MEMBER (T)